

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 480 OF 2023

IN THE MATTER OF

ASHOK KUMAR

.... APPLICANT

VERSUS

STATE OF U. P.

.... RESPONDENT

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Respondent

THROUGH

Priyanka

PRIYANKA SWAMI

Advocate

Counsel for Nagar Panchayat,

Parikshitgarh, Meerut, U.P.

Off- F-13, Jangpura Extension

New Delhi-110014

Date: 11.03.2024

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

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REPORT IN COMPLIANCE OF ORDER DATED 11.09.2023

MOST RESPECTFULLY SHOWETH:

1. That it is most respectfully submitted that this report is filed by respondent *EO, Nagar Panchayat, Parikshitgarh.*
2. That it is respectfully submitted that as per the directions of the Hon'ble Tribunal passed an order dated: 22.11.2023, the order said:
-
"1. In compliance of order dated 11.10.2023 reply has been filed by EO, Nagar Panchayat, Parikshitgarh vide email dated 21.11.2023.

2. Learned Counsel for EO, Nagar Panchayat, Parikshitgarh and EO, Nagar Panchayat, Parikshitgarh have appeared through VC and we have interacted with them.

3. EO, Nagar Panchayat, Parikshitgarh has sought some time to file further action taken report.

4. Action taken report be filed by EO, Nagar Panchayat Parikshitgarh within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. 5. List for further consideration on 14.03.2024."

3. That the concerned officer having the additional charge of Nagar Panchayat had joined office on 10th of July 2023, thereafter the first order was passed by this hon'ble tribunal on 04.08.2023 has made all the sincere efforts to comply with the directions passed by this Hon'ble tribunal.
4. That the Court has asked for a detailed survey of Nagar Panchayat, wherein total waste generated, by the Nagar Panchayat Parikshitgarh, Meerut has a total population of 19,830 as per the Census 2011 with 13 wards. The door-to-door *collection and segregation at source has been archived in all the 13 wards of by EO, Nagar Panchayat, Parikshitgarh and EO, Nagar Panchayat*, of 13 wards has been completed 100%. The copy of the door to door of the 13 wards is annexed as Annexure - 1.
5. That it is pertinent to mention here that the total waste generated by the said population of the Nagar Panchayat Parikshitgarh is 6.38 metric tons/ per day.
6. That it is respectfully submitted Nagar Panchayat Parikshitgarh has hired a private agency, M/S Muskan Jyoti Samiti for the scientific disposal of Municipal Solid Waste and had settled a contract for 4 months with regard to the entire Nagar Panchayat Parikshitgarh as per the rules of 2016. That has been extended for next 3 months. A true copy of the fresh work order is annexed here as **Annexure 2**.
7. That it is respectfully submitted that Nagar Panchayat Parikshitgarh, has hired M/S Muskan Jyoti Samiti for segregation at source with door-to-door collection services, with an extended contract of another 3 months to complete the work. A true copy of the photographs is annexed here as **Annexure 3**.

8. That the aforementioned agency is concurrently engaging in community outreach initiatives aimed at raising awareness among local households regarding the distinction between wet waste and dry waste, emphasizing the adoption of the two-bin segregation system. To facilitate this, an additional 2000 dustbins have been procured for distribution. The focus of these efforts is to educate residents on the significance of segregating waste at its source, highlighting the enduring advantages in mitigating legacy waste concerns. The ultimate objective is to attain door-to-door waste collection and source-based segregation by the targeted date of August 31, 2024. A true copy of the photographs is annexed here as **Annexure 4**.

9. That it is respectfully submitted that it is urged that Nagar Panchayat Parikshitgarh oversees the diligent segregation of wet waste by the relevant agency. Subsequently, the segregated wet waste should be directed to the composting plant, where it undergoes treatment with a cultural spray. This process is designed to produce organic fertilizer, which is subsequently utilized in horticultural activities. The said fertiliser are given to the local farmers for sampling purposes and to build up faith ,thereafter it will be a regular source of revenue for the *EO, Nagar Panchayat, Parikshitgarh*. A true copy of the composting units showing waste generation and their segregation along with photographs is annexed here as **Annexure 5**.

10. That it is pertinent to mention here that the Nagar Panchayat Parikshitgarh has installed a New Material Recovery Facility (MRF) of capacity 05 MT/day. This facility consists of a conveyor belt, Fatka machine, shredder, bell press machine, weighing machine, etc. A true copy of photographs of MRF machine is annexed as **Annexure 6**.

11. THAT It is hereby submitted that the Material Recovery Facility (MRF) is currently operational, resulting in a notable decrease in public agitation and increased community cooperation towards the MRF Centre. The initiation of

operations has facilitated the transportation of solid waste with the explicit consent and support of the local residents. This collaborative effort is a positive step towards the effective management of solid waste in the community. Annexure 7

12. That it is respectfully submitted that when the undersigned joined, he came to know that 1500 metric tons approx. of solid waste is disposed of around the Kanha Gaushala. The removal of the above-mentioned legacy waste was completed on 2nd March 2024 after the completion and remediation of waste was done. A true copy of the legacy work is annexed as **Annexure 8**.

13. That It is respectfully submitted that the legacy waste originating from Kanha Gaushala has been successfully cleared, and the dump associated with the mentioned site has been entirely removed. Notably, all plastic waste derived from this location is being diligently directed towards recycling processes. This strategic approach is aimed at capitalizing on the recyclable nature of the material, which is subsequently sold for further utilization. The intent behind this initiative is to generate additional revenue from this source, contributing to the sustainable management of waste materials. A true copy of the receipt of revenue collected from the recyclable plastic is annexed here as ANNEXURE-9

14. That it is hereby stated that the surplus compost, resulting from the waste management processes, is being effectively utilized by local farmers. This compost is made available for free sampling by farmers, who incorporate it into their agricultural practices for irrigation and overall agricultural enhancement. The revenue generated from the sale of this compost will be systematically collected in near future ,contributing to the economic sustainability of the waste management program.

15. That it is respectfully submitted, that the cow dung is systematically composted from the designated pit on a regular basis. The resulting compost

is actively utilized for plantation and agricultural purposes. Additionally, an articulated action plan is in place for a comprehensive plantation initiative. This plan encompasses the cultivation of Neem, Sangwan, and Ficus Trees, alongside the installation of various flower pots, the development of walking paths, and the establishment of an open gym. This will result in beautification of the legacy waste site.

16. That it is respectfully submitted to inform, you that the land acquired for the landfill site has been successfully purchased and is currently undergoing the mutation process. Subsequent to the completion of this administrative procedure, the construction of the boundary surrounding the designated area will be promptly initiated by *EO, Nagar Panchayat, Parikshitgarh*.

17. That it is respectfully submitted that the Hon'ble Court is directed to take certain directions from the order of compliance solid waste management rules, 2016 O.A No. 606 of 2018, dated 23.3.23, which is therefore submitted that compliance from the said order is done, it further pertinent to mention that periodic reports are sent to Swachha Bharat Mission U.P.

Table of schedule for completion of processes involved

S.No	Process	Completion date
1.	Removal of dung from Gaushala	Completed
2.	Turning waste into Compost	Started \ Regular process
3.	Hiring of agency for door-to-door waste collection and segregation\Extention done	Completed
4.	Getting Trommel machine from other ULB under agreement	Completed
5.	Buying of land for scientific landfill site	Completed
6.	Removal of legacy waste around Gaushala	Completed
7.	Construction of boundary wall	Started under process
8.	Implementing door-to-door waste collection and segregation in all 13 wards	Completed

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

1. Grant us 12 months of time to start the solid waste management processing centre at the designated land fill site.
2. Pass any such other order as may deem fit.

Priyanka

Respondent

THROUGH

PRIYANKA SWAMI

Advocate

Counsel for Nagar Panchayat,

Parikshitgarh, Meerut, U.P.

Off- F-13, Jangpura Extension

New Delhi-110014

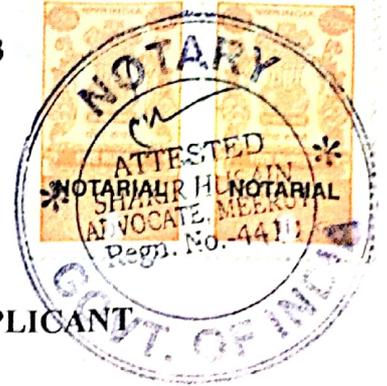
Date: 11.03.2024

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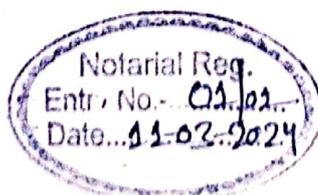
.... RESPONDENT

AFFIDAVIT

Affidavit of Sh. MANOJ KUMAR aged about 43 years, s/o Sh. PANDIT DAYARAM, presently posted as, EXECUTIVE OFFICER having an office at NAGAR PANCHAYAT PARIKSHITGARH, DISTRICT MEERUT.

1. That I am stating the above and well conversant with the facts of the present case and as such competent to swear his affidavit before this tribunal.
2. That the accompanying reply has been drafted by our counsel upon my Instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived based on my subordinate staff and nothing material has been concealed therefrom.

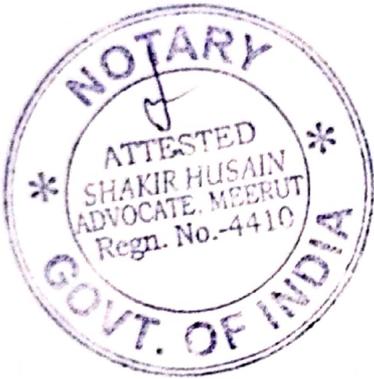

 DEPONENT



VERIFICATION

Verified on solemn affirmation at Meerut on this 11th day of March, 2024 that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.


DEPONENT




ATTESTED
Shakir Husain
Notary No -4410
Govt. Of India
Meerut

Verified that Shri. Manoj Kumar S/o Pandit Dayaram
Resident of (Executive office Dayaram)
Identified by Nagar Panchayat Panipatgarh Meerut
Swore the contents of this affidavit as
truth before me.....
Meerut No. 10. per documents


ATTESTED
NOTARY

158
कार्यालय नगर पंचायत परीक्षितगढ़, जनपद मेरठ।

पत्रांक : 986 / न0प0परी0गढ़ / मेरठ / कार्यादेश / 2023-24

दिनांक : 29.02.2024

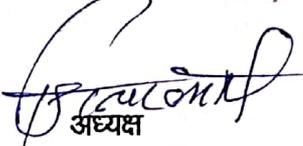
-: कार्य आदेश :-

मैसर्स मुस्कान ज्योति समिति, पुराना केचुआ फार्म,
चौधरी पूर्वा मदियाना, नियर अजीत ब्रिक फिल्ड,
कुर्सी रोड लखनऊ।

आपको सूचित किया जाता है कि बोर्ड बैठक में स्वीकृत प्रस्ताव के अन्तर्गत नगर पंचायत परीक्षितगढ़, जनपद मेरठ की कुल जनसंख्या से संस्था की देख-रेख में कचरे का एकत्रीकरण, परिवहन एवम् प्रबन्धन निर्धारित प्रोसेसिंग केन्द्र पर सॉलिड वेस्ट मैनेजमेन्ट नियमावली 2000/2016 के अनुसार कम्पोस्टिंग एवं कचरे का निस्तारण कम लागत एवं गैर यांत्रिक विधि से करना) के कार्य हेतु आपका ठेके की समयावधि (01 मार्च 2024 से 31 मई 2024 तक) 03 माह के लिए बढ़ायी जाती है।

अतः आप समस्त औपचारिकतायें आदि की कार्यवाही निश्चित समय में पूर्ण कर व पूर्व में निविदा में दी गयी समस्त शर्तों का पूर्णतः पालन करते हुए कार्य करना सुनिश्चित करें।


अधिसासी अधिकारी
नगर पंचायत परीक्षितगढ़
जनपद मेरठ।


अध्यक्ष
नगर पंचायत परीक्षितगढ़
जनपद मेरठ।



उत्तर प्रदेश UTTAR PRADESH

अनुबन्ध

FY 979324

यह अनुबन्ध आज दिनांक 18.10.2023 को गैरसरकारी मुरकान ज्योति समिति, पुरागा केसुआ कार्ग, चौधरी पूर्वा मरियाना, नियर अजीत बिक फिन्ड, कुर्ती रोड लखनऊ जो यहां प्रथम पक्ष तथा कार्यालय नगर पंचायत परीक्षितगढ़, जनपद मेरठ की ओर से अधिसारी अधिकारी, जो यहां द्वितीय पक्ष कहलायेगा, के मध्य किया गया।

द्वितीय पक्ष ने उपरोक्त कार्य के लिए निविदायें आमंत्रित की थी, जिस पर प्रथम पक्ष ने भी उक्त कार्य को अनुमोदित प्राक्कलन रेखाचित्र एवम् परिशिष्टों के अनुसार निर्धारित अवधि से संतोषजनक रूप से पूर्ण करने के लिए, निविदा पत्र में अंकित कार्य के लिए, रेट दिये थे, जिसे द्वितीय पक्ष ने स्वीकार कर लिया है।

प्रथम पक्ष द्वारा उराके किये गये कार्य के सन्दर्भ में साक्ष्य के प्रमाण स्वरूप, यह अनुबन्ध लिखा गया एवम् तदनुसार दोनों पक्षों ने सहमता होकर स्टाम्प पेपर एवम् इस अनुबन्ध की शर्तों, बिल आफ क्वान्टिटी एवम् आदेश पत्र, जो इस अनुबन्ध का ही एक भाग समझा जायेगा, पर हस्ताक्षर किये।

प्रस्तावित कार्य से और अधिक कार्य कराने की दशा में, द्वितीय पक्ष द्वारा प्रथम पक्ष को इस अधिक कार्य हेतु यथोचित अतिरिक्त समय प्रदान किया जायेगा। कार्य की प्रगति में विलम्ब के सन्दर्भ में नगर पंचायत का निर्णय अन्तिम एवम् मान्य होगा। कार्य को पूर्ण रूप से समाप्त करने की अवधि कार्यादेश के दिनांक से 04 माह होगी।

प्रस्तावित कार्य में मेन पॉवर और ट्रांसपोर्टेशन का बहन नगर पंचायत परीक्षितगढ़, जनपद मेरठ द्वारा किया जायेगा।

प्रस्तावित कार्य संतोषजनक न होने की स्थिति में निविदा को अस्वीकृत करने का अद्योहस्ताक्षरी में निहित होगा।

बतौर जमानत राशि जमा करा ली गयी है, जो कार्य संतोषजनक पाये जाने की स्थिति में, निर्धारित समय अवधि के उपरान्त वापिस किये जायेंगे।

अनुबन्धित कार्य का नाम : नगर पंचायत परीक्षितगढ़, जनपद मेरठ की कुल जनसंख्या से संख्या की देख-रेख में कचरे का एकत्रीकरण, परिवहन एवम् प्रबन्धन निर्धारित प्रोसेसिंग केंद्र पर सॉलिड वेस्ट मैनेजमेंट नियमावली 2000/2016 के अनुसार कम्पॉस्टिंग एवं कचरे का निस्तारण कम लागत एवं गैर यांत्रिक विधि से करना।

अनुमानित आगमन धनराशि : 99873.00, स्वीकृत धनराशि : 99823.00

निविदा में दी गये नियम व शर्तों का प्रथम पक्ष को अक्षरशः का पालन कराना अनिवार्य होगा।

(प्रथम पक्ष)

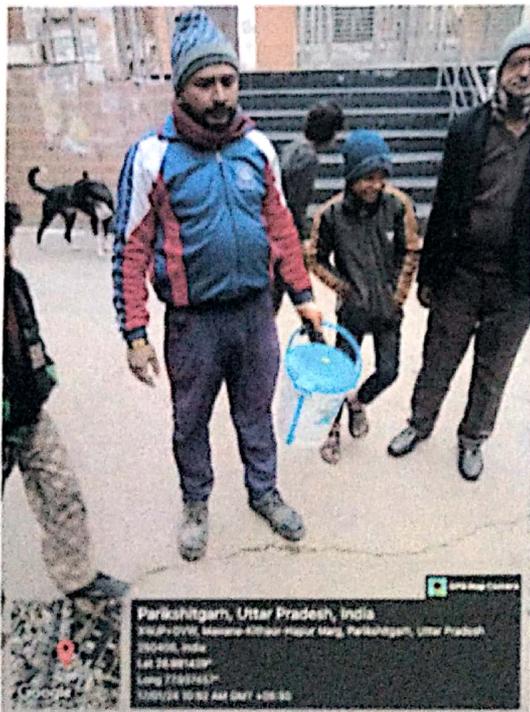
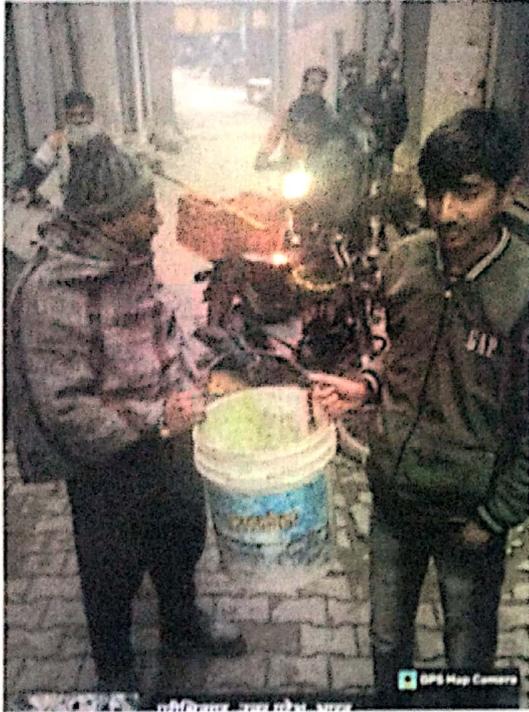
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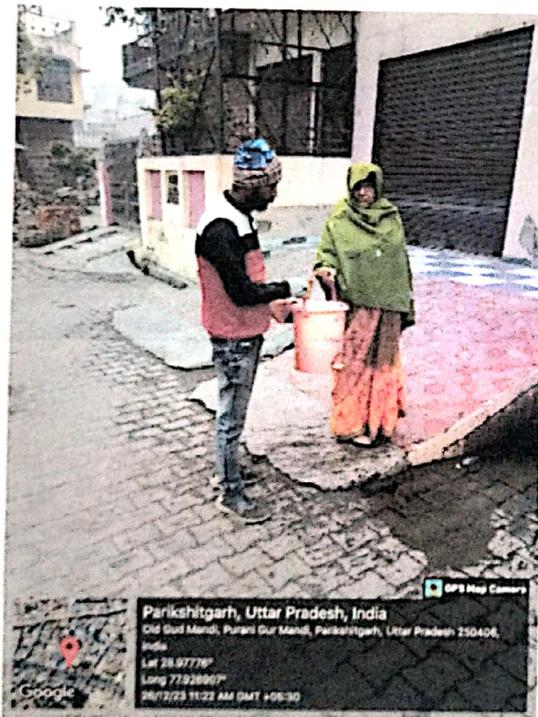


Annexure - 02

Door To Door Collection

Door To Door Collection





Awariness Program





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Lat 28.975058°
Long 77.929208°
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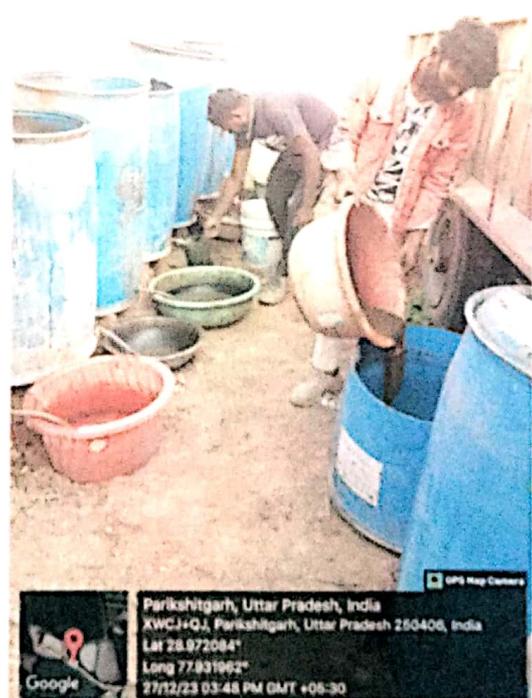
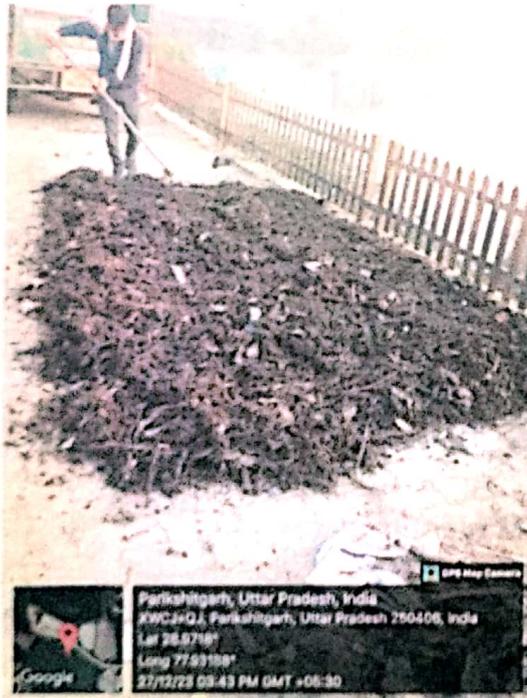
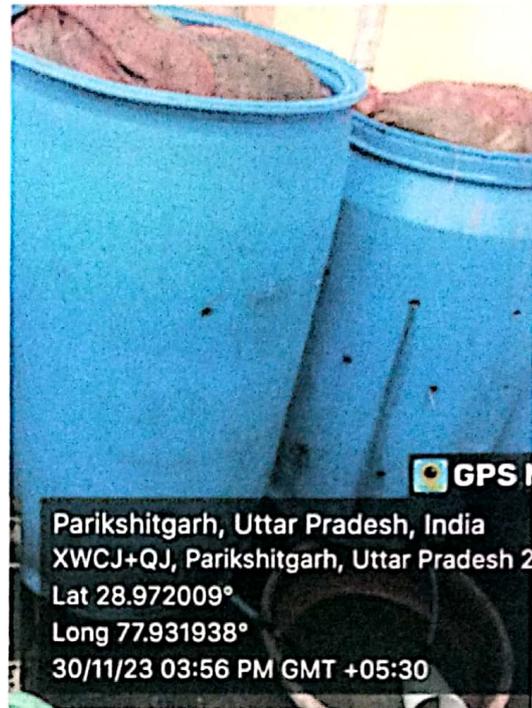
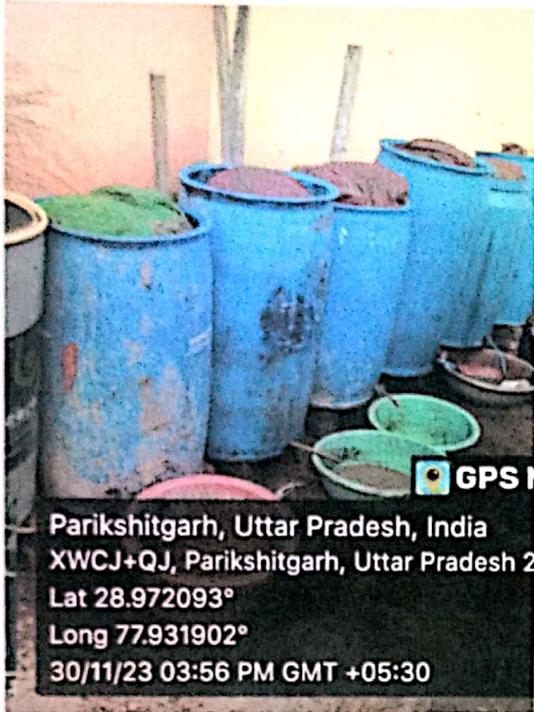


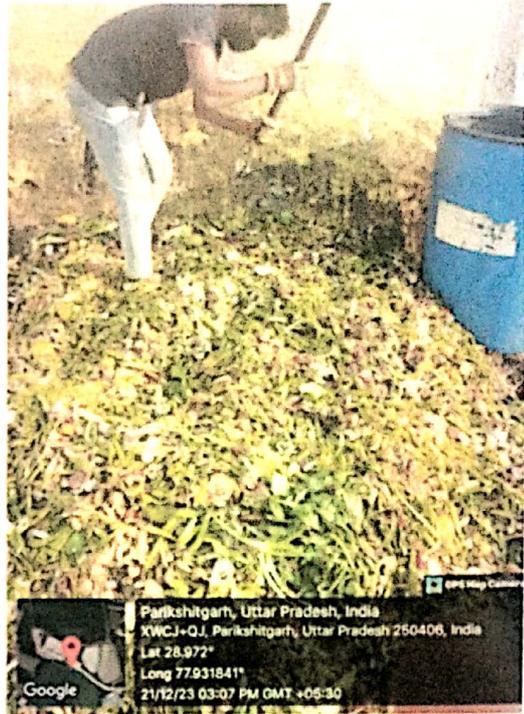
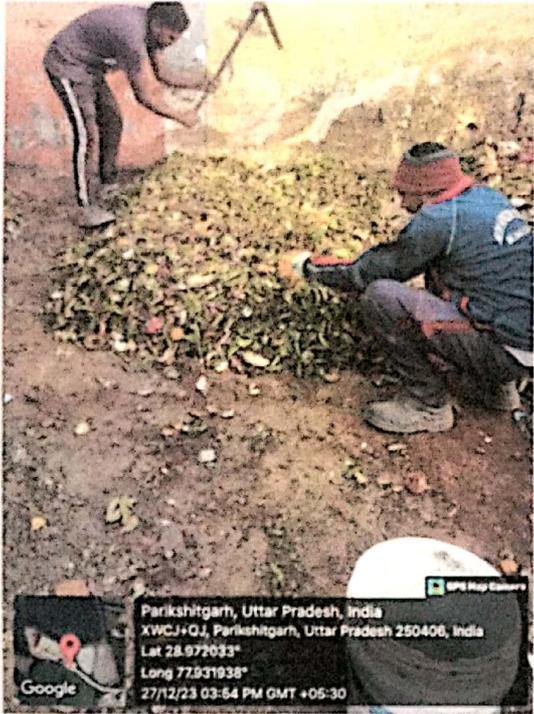
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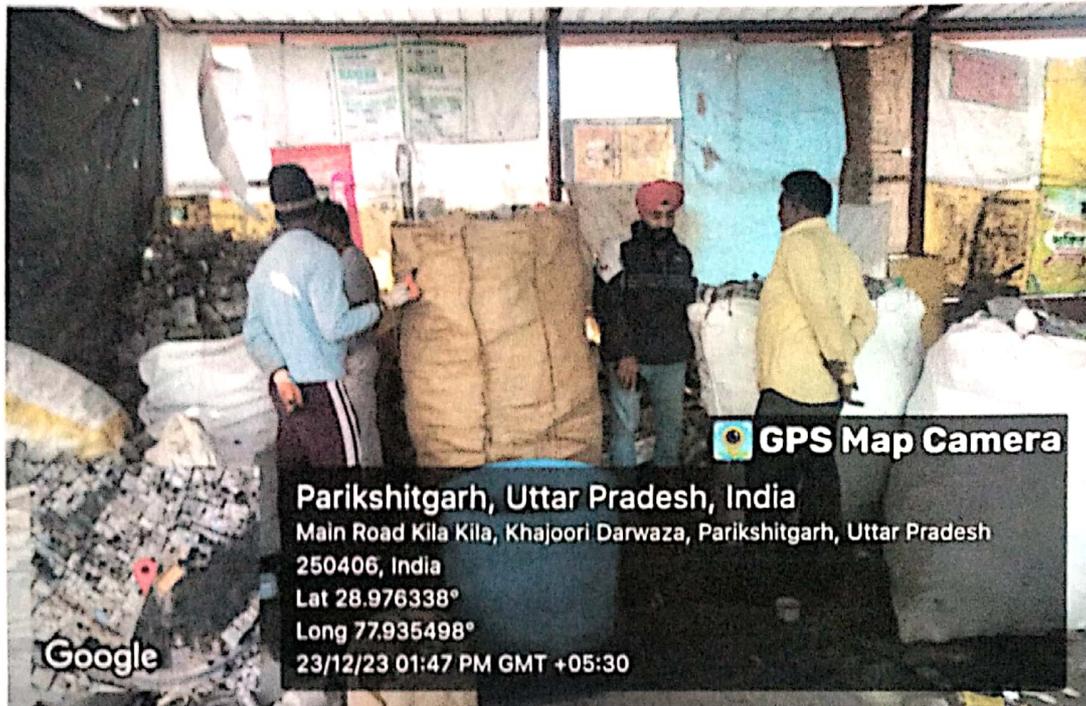
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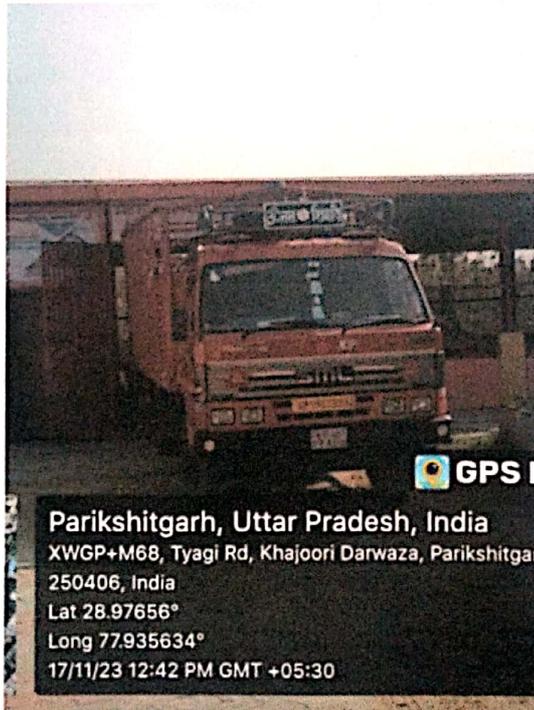
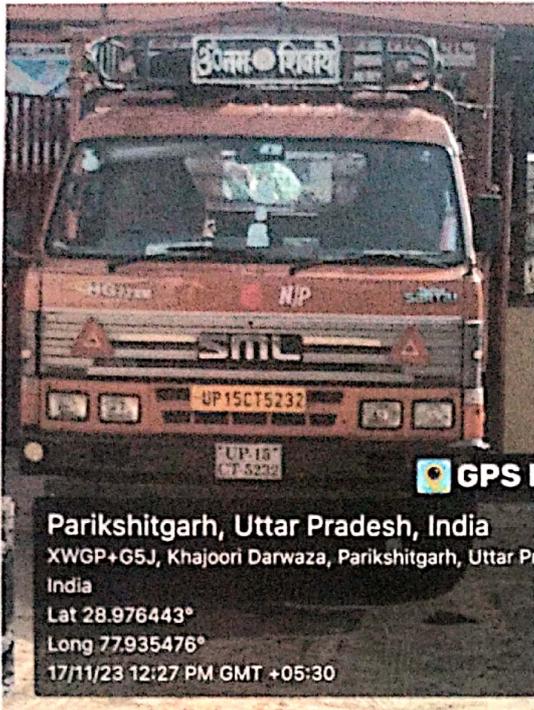
Composting Of Wet Waste





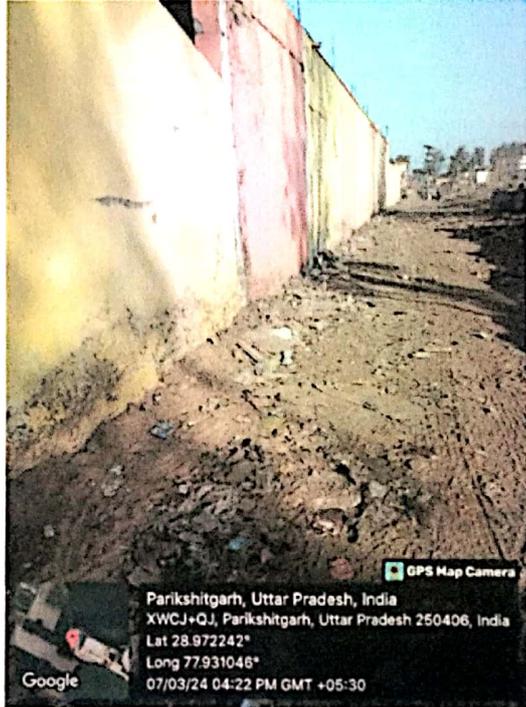
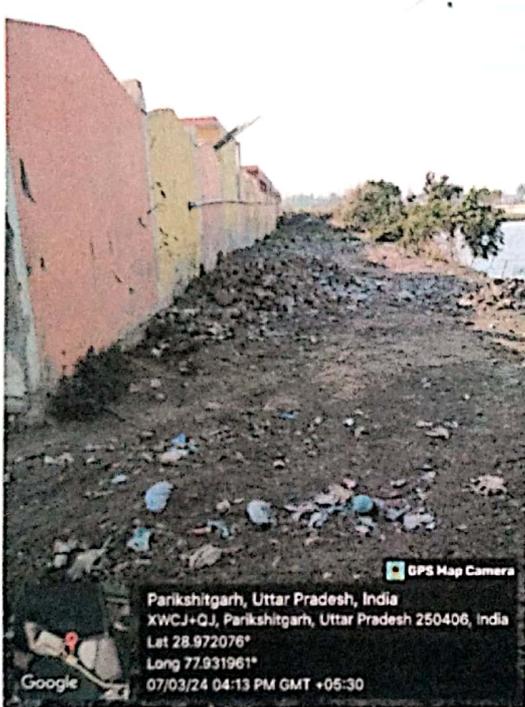
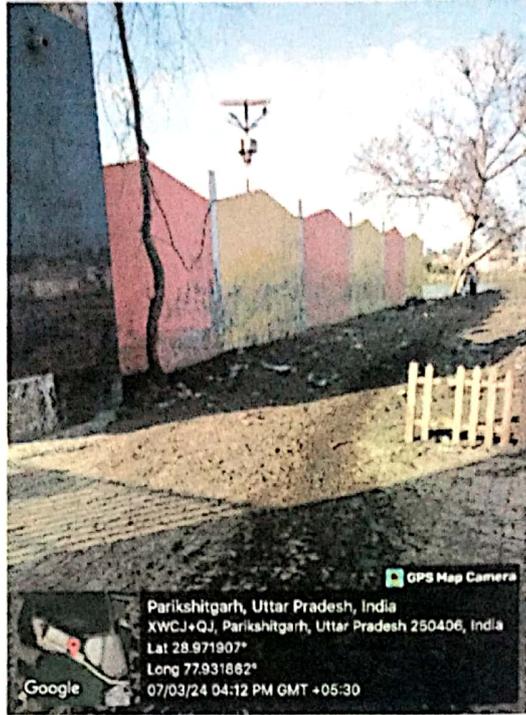
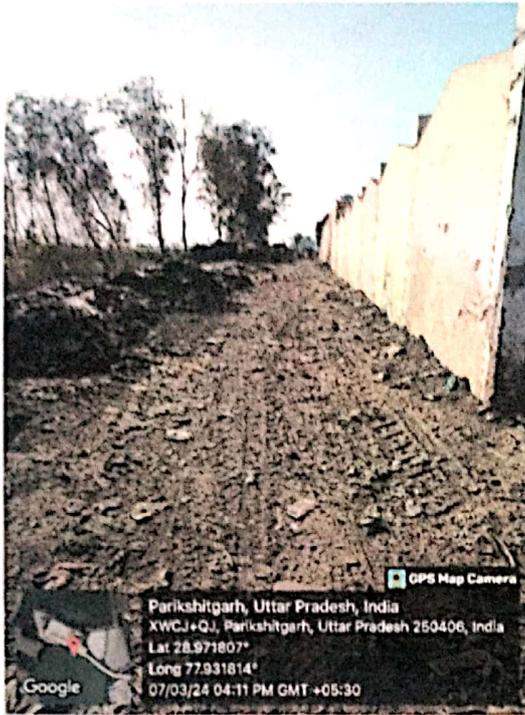
Transportation At M.R.F. Site



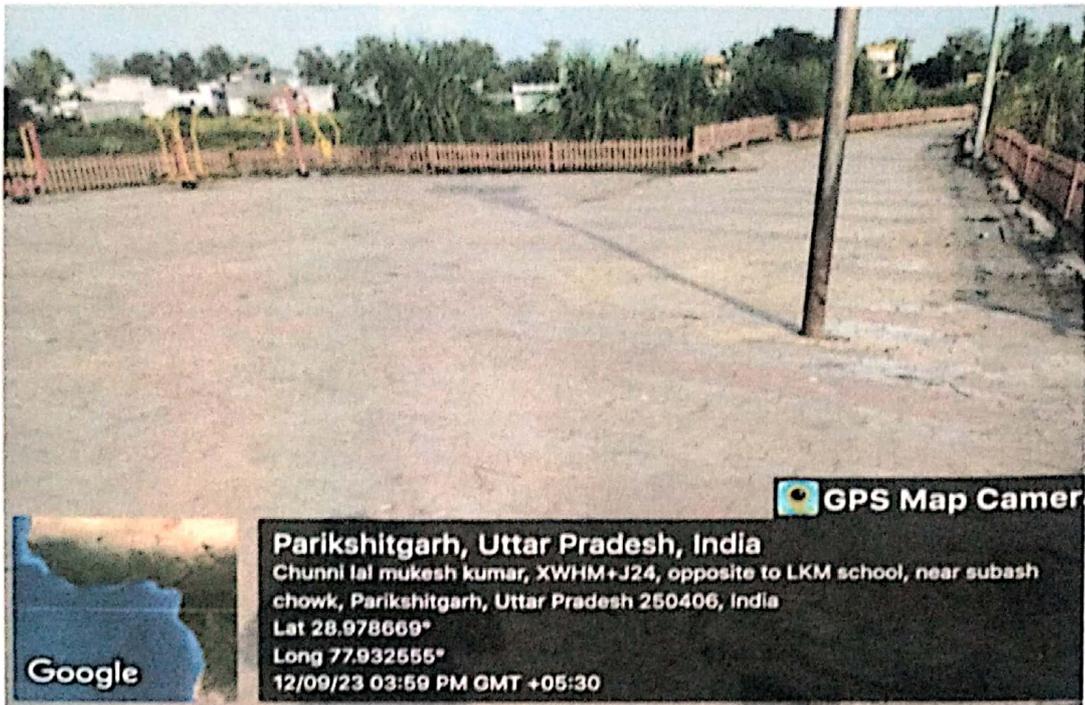


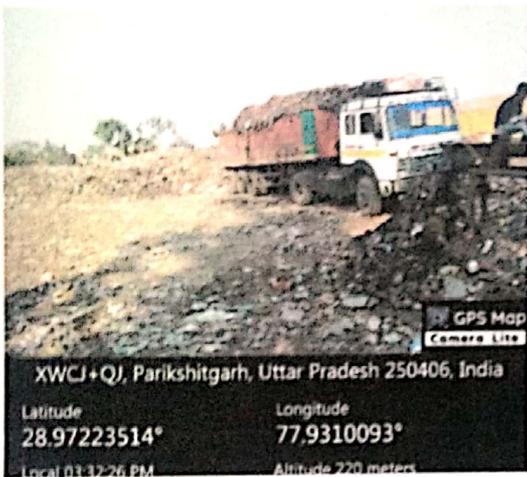
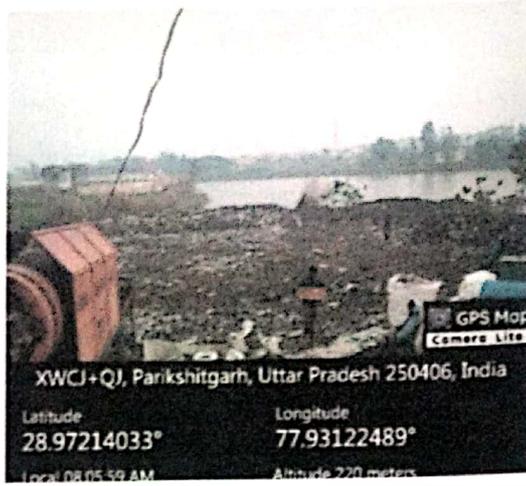
Removal Of Legacy Waste Around Gaushala

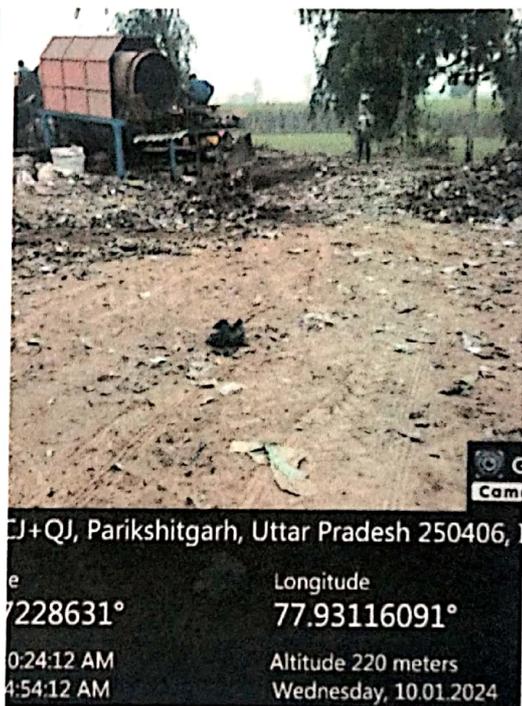
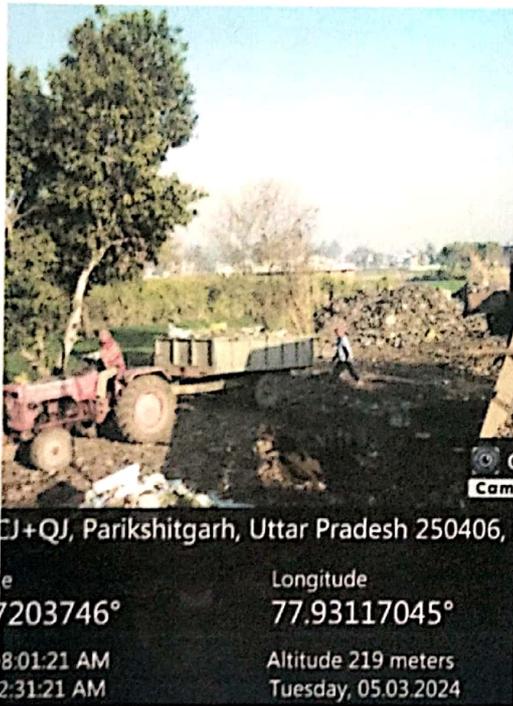
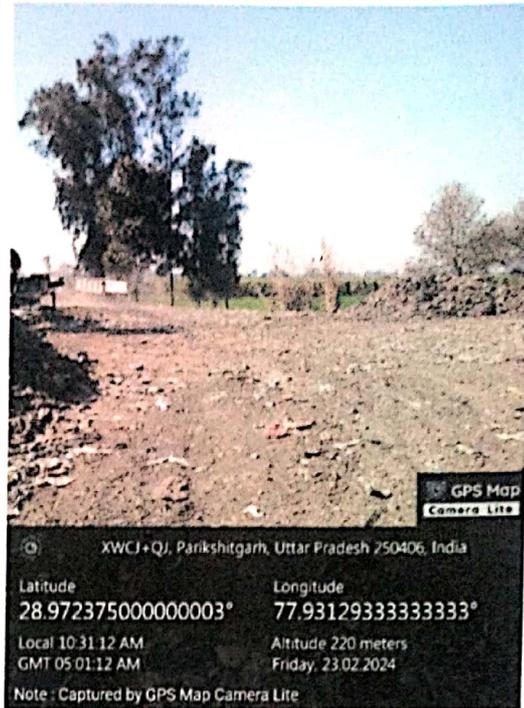
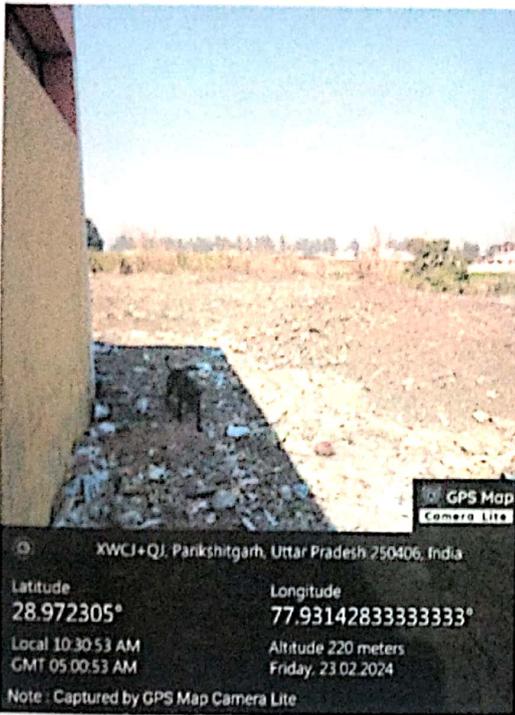


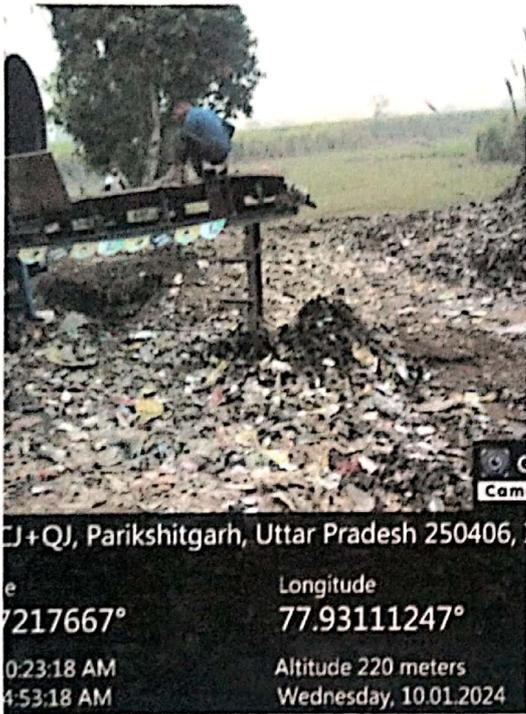
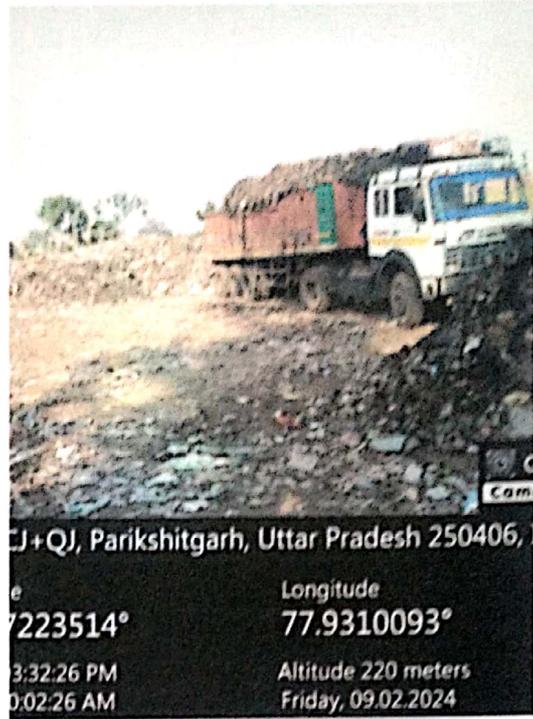












BIJENDRA ENERGY & RESEARCH

Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref.:RDFrec./ULB/K.Pareekshitgarh/2024/14

Dated:..11.March.2024.....

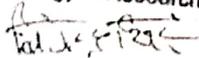
RDF Reciept

This is to certify that, we have received RDF recovered from dumpsite adjacent to Kanhaiya Gaushala of Nagar Panchayat Parikshitgarh, Distt. Meerut, U.P., date and weight-wise as mentioned below:

Sr.no.	Date: DD/MM/YYYY	Quantity in kg	Daily total in kg
1	22/12/2023	6745	6745
2	23/12/2023	7365	7365
3	26/12/2023	1450	1450
4	30/12/2023	17715	17715
5	04/01/2024	1755	1755
6	13/01/2024	15835	15835
7	13/01/2024	14550	14550
8	24/01/2024	1015	1015
9	28/01/2024	21360	21360
10	03/02/2024	31250	31250
11	06/02/2024	20780	20780
12	07/02/2024	32495	32495
13	15/02/2024	31460	31460
14	19/02/2024	31490	31490
15	21/02/2024	31965	31965
16	02/03/2024	30000	30000
17	03/03/2024	25990	25990
		Total RDF Received in Kg	323220

We have processed and disposed the RDF through Gasification to generate electricity. We ensure that the above mentioned RDF is solely disposed in eco-friendly manner.

For Bijendra Energy & Research



Prop. **Regards**

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